

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-519**  
IB-355/ND/2020  
IA/5521/2022, IA/202/2023

**IN THE MATTER OF:**

M/s. Intec Capital Ltd.

**....Applicant**

**Vs.**

M/s. MAC Roof India Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC CIRP

**Order delivered on 16.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Re-notified to **10.05.2024.**

**Sd/-**  
**(Court Officer)**